

**Judicial Magistrate Establishment, Deoghar, Jharkh**  
**Sri Manish Manikant Pradhan**  
**Judge-in-charge cum JM 1st Class**  
**Cause List Date: 12-04-2021**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>07.30-08.00 AM</u></b>				
1	G.R. Cases 1600468/2009 (1600468/2009) (ARGUMENTS)		THE STATE OF JHARKHAND <b>Vs</b> HARERAM YADAV	
<b><u>08.00-08.30 AM</u></b>				
2	G.R. Cases 2200363/2010 (2200363/2010) (ARGUMENTS)		state <b>Vs</b> arvind prasad	A.P.P  sri..
<b><u>08.30-09.00AM</u></b>				
3	Complaint Case 1406/2014 (ARGUMENTS)		Ashok Pd. Singh <b>Vs</b> Nandu Raut	
4	G.R. Cases 685/2015 (ARGUMENTS)		STATE Through Lalu Rout <b>Vs</b> Dipu Rout Alias Deepak Rout	
<b><u>09.00-09.30AM</u></b>				
5	G.R. Cases 416/2014 (STATEMENT U/S.313 CR.P.C.)		State through Shyam Sundar Mahto <b>Vs</b> Manish Yadav	
6	G.R. Cases 1344/2015 (CHARGE)		STATE Sharda Devi <b>Vs</b> Sachin Pasi	
<b><u>09.30-10.00AM</u></b>				
7	Complaint Case 2100432/2013 (2100432/2013) (DEFENCE EVIDENCE)		SULOCHANA DEVI <b>Vs</b> RAM CHANDRA@SITA RAM MAHTHA	SHRI HALDHAR PD.SINGH
8	GOCR 249/2009 (EVIDENCE)		State through Harendra Murmu <b>Vs</b> Damodar Singh	
9	G.R. Cases 342/2015 (EVIDENCE)		STATE through Halim Ansari <b>Vs</b> Babar Ali	
<b><u>10.30-11.00AM</u></b>				
10	G.R. Cases 711/2015 (EVIDENCE)		STATE Through Santosh Das <b>Vs</b> Sumitra Devi	
11	G.R. Cases 837/2015 (EVIDENCE)		STATE Manejar Goswami <b>Vs</b> Driver of Safari no.- JH-11- -0786	

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12	G.R. Cases 870/2015 (EVIDENCE)		STATE Prem Chandran Murmu <b>Vs</b> Binod pujhar	
13	GOCR 239/2015 (EVIDENCE)		Disrtict Forest Officer <b>Vs</b> Mahjid Mian	
14	G.R. Cases 515/2018 (EVIDENCE)		State Through Anand Raj <b>Vs</b> Pappu Choudhary	
<b><u>11.00-11.30AM</u></b>				
15	G.R. Cases 1290/2015 (EVIDENCE)		STATE Tinku Sah <b>Vs</b> Mukesh Turi	
16	complaint Split Case 175/2009 (Appearance)		Lalita Devi <b>Vs</b> Ranjit Kumar Yadav	
17	G.R. Cases 350/2015 (Appearance)		STATE through Jagedeo phan Tirkey <b>Vs</b> Honour and Driver of Dumpher no.- JH 15H-7163 and JH15H- 6036 and Truck no.- HR 38R 9061	
<b><u>11.30-12.00PM</u></b>				
18	GOCR 32/2016 (Appearance)		District Forest Officer <b>Vs</b> Wife of Basudeo Pandit	
19	GOCR 213/2016 (Appearance)		District Forest Officer <b>Vs</b> Bhithal baitha	
20	GOCR 245/2016 (Appearance)		District Forest Officer <b>Vs</b> Jhari Pujhar	
<b><u>12.00-12.30PM</u></b>				
21	G.R. Cases 1938/2016 (Appearance)		Surendra Prasad gupta <b>Vs</b> Driver of truck no.- JH02L 7819	
22	Complaint Case 3/2021 (REQUISITE)		Abhishek Saha <b>Vs</b> Rahul Kumar Rout	Anandi Prasad Ray